

know whether the Government has ascertained the facts about this from Pakistan?

**Mr. Speaker:** What the Government thinks about it the Defence Minister has already said. He is putting a different version now.

**Shri Hem Barua:** There are apprehensions in the minds of the people that because 50,000 Pakistani nationals.....

**Mr. Speaker:** The hon. Member put a question to the Minister, and the Minister has already answered what he thinks about it. What might be in the mind of Pakistan nobody can tell.

**Shri Hem Barua:** I do not want to know what was in the mind of Pakistan. I asked whether this fact has been ascertained from the Pakistan Government or not. My question is positive. I asked whether this heavy concentration of troops by Pakistan on the Tripura-East Pakistan border is with a view to preventing the going back of Pakistani nationals, 50,000 of them who have illegally entered into Tripura; if so, whether Government have ascertained this fact from Pakistan.

**Shri Krishna Menon:** No. What is relevant in this matter is that there was an agreement in regard to this being a disputed area. That agreement has been disregarded, and certain actions have followed. What their motive is in doing that is very difficult to fathom. We have protested that, and taken other steps. The operation and control of the Tripura-East Pakistan border has been taken over by the army, entrusted to the Army. At present there is a battalion of Assam Rifles, the Bihar Military Police and the Tripura Border Police deployed on this border. There are no regular troops yet, but if they are required they will be placed at the disposal of the administration there.

**Shri Hem Barua:** On a point of order, Sir. The Minister has been

advancing one argument only, that this particular border is a disputed area. As far as my knowledge goes, and as far as it was disclosed in this House, the entire Tripura-East Pakistan border is not a disputed area; only a small part is disputed in the Feni River area. Therefore, I find a contradiction between what the Prime Minister has been telling us so long, and what the Defence Minister has advanced now.

**Mr. Speaker:** Now, is he sure that he has made out a point of order?

**Shri Hem Barua:** Yes, Sir.

**Mr. Speaker:** What is the point of order? I am very sorry. I have pointed this out to the hon. Member that a point of order should be very seldom, that without first satisfying oneself whether there is really a point of order or not, this shelter should not be taken. I have mentioned it to the hon. Member specifically, and he just persists in that still.

**Shri Hem Barua:** My submission is that when there is a contradiction between two statements.....

**Mr. Speaker:** There is no point of order. That is about rules and regulations, statutory things, on which I am called upon to give my decision.

**Shri Hem Barua:** Then, how should I seek a clarification?

**Mr. Speaker:** Order, order.

#### International Indian Ocean Expedition

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 { Shri Ragnath Singh:  
 \*370. { Shri D. C. Sharma:  
 Shri Ravindra Varma:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that Indian ships are also participating in Indian Ocean study being conducted by International Indian Ocean Expedition; and

(b) what facilities are being given by the Government of India and the universities of Kerala, Madras and Andhra to the Expedition?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) Yes Sir, four vessels are taking part.

(b) The facilities given by the Government of India are in the form of funds, sea going vessels and personnel, equipment and research scientists. The Universities of Kerala, Madras and Andhra are sending some of their research workers. Of the participating vessels one belongs to the Kerala University, who are also providing accommodation for the location of a centre for collection of biological specimens.

**श्री रघुनाथ सिंह :** मैं जानना चाहता हूँ कि इस में हिन्दुस्तानी एक्सपर्ट कितने भाग लेंगे और इसके ऊपर सरकार क्या खर्च करेगी ?

**श्री हुमायून् कबिर :** कितने भाग लेंगे यह कहना तो मुश्किल है। यह प्रोग्राम बढ़ता जा रहा है। अभी भी काफी भ्रामदी काम कर रहे हैं। एक रशियन शिप है, उसमें छः इंडियन एक्सपर्ट हैं। एक कमेटी बिठाई गई है वह काम कर रही है। जहां तक चार साल में होने वाले खर्च का सवाल है, वह अभी कहना मुश्किल है एक वायोलोजिकल सेंटर बना रहे हैं कोचीन में, उसमें भ्रंदाजन दस लाख रुपया खर्च करेंगे। जहाजों में भी कुछ खर्च होगा। बाकी इसका व्योरा देना मुश्किल है क्योंकि हर एक मिनिस्ट्री अपना-अपना खर्च अपने अपने बजट में अलग-अलग दिखायेगी।

**Shri D. C. Sharma:** Since it is an international project, may I know if other universities of India have also been invited to take part in it even though they may not be interested in this particular form of biology.

**Shri Humayun Kabir:** This is not a question of inviting universities as 1490 (Ai) LSD—2.

such. This work will be divided mainly under 5 heads, meteorology, and physical oceanology, marine biology and fisheries, marine geology and geo-physics, chemical oceanography and radio-activity and related subjects and the various service activities. And, wherever we get suitable experts, we shall invite them.

**Shri D. C. Sharma:** As this is dealing with radio-activity also, may I know if the Atomic Energy Establishment has been invited to take part in it?

**Shri Humayun Kabir:** They are also co-operating.

**Shri Sham Lal Saraf:** May I know who will be in charge of the overall study and what part India will play?

**Shri Humayun Kabir:** So far as India is concerned, we have appointed a committee of which the Chairman is Dr. Wadia; and we have appointed Dr. N. K. Panikkar as the Director in charge of these operations and the work will be co-ordinated. The UNESCO is taking part and also the United Nations. And, every country will send the reports to the United Nations and make available all the information to all the participant countries.

#### Royalty on Mineral in Madhya Pradesh

\*371. **Shri Vidya Charan Shukla:** Will the Minister of Steel and Heavy Industries be pleased to refer to the reply given to Starred Question No. 955 on the 23rd May, 1962 and state:

(a) whether consideration of the issue regarding payment of royalty to Madhya Pradesh Government on minerals used by the Bhilai Steel Works has been completed;

(b) if so, the settlement arrived at in the matter; and

(c) if reply to part (a) above be in the negative, what are the factors delaying the settlement of the issue?